

scheme for strengthening the existing cooperative banks and for organising new cooperative banks has been included in the Second Five Year Plan and the Ministry of Food and Agriculture is implementing the same. The objective is generally to have one strong Central Bank per district.

Terminal Tax on Southern Railway

2372. Shri Balakrishnan: Will the Minister of Railways be pleased to state the number of places where terminal tax is proposed to be introduced on the Southern Railway?

The Deputy Minister of Railways (Shri Shah nawas Khan): Five including two cases in which pilgrim tax now levied for only a few months in the year is proposed to be extended throughout the year.

Advisory Committee for Visakhapatnam Harbour

2373. Shri M. Nayak: Will the Minister of Transport and Communications be pleased to state:

(a) the names of Members of the Harbour Advisory Committee of the Visakhapatnam Harbour;

(b) whether it is a fact that the Port of Visakhapatnam is also a port for Orissa; and

(c) if so, why no representative of the Government of Orissa or its legislature is nominated to the Advisory Committee?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) The Composition of the Visakhapatnam Port Local Advisory Committee is as under:—

1. Port Administrative Officer,
Visakhapatnam Port.

2. Chief Operating Supdt.

or

Deputy Chief Operating
Superintendent (Goods), S.E.
Railway (Representing the
Railway Administration).

3. The Collector, Visakhapatnam
(Representing the State Govern-
ment).

4. The Chairman of the Visakha-
patnam Municipality (Re-
presenting the Visakhapatnam
Municipality).

5. A representative of the Indian
Navy.

6. A representative of the Cus-
toms Department.

7. Shri C. R. Reddy, General
Manager, M/s. Hindustan
Shipyards (representing Ship-
building interests).

8. Shri N. Venkataraman, (re-
presenting Oil Trade.

9. Shri G. H. MacLennan, (repre-
senting Shipping interests).

Chairman.

Ex-officio Member.

—do—

—do—

—do—

—do—

Member.

—do—

—do—

10. Shri R. C. Shearer, (representing General trade other than Minerals).	} Member
11. Shri H. K. Banerjee, (representing Mineral Ore Traffic).	
12. Shri D. Krishnamurthy, (representing Andhra Chamber of Commerce).	

(b) The Southern and Western parts of Orissa, especially the areas served by the Visakhapatnam-Raipur Railway Line, form part of the hinterland of the Vizagapatam port.

(c) No request for the grant of representation to the State Government of Orissa on the Visakhapatnam Port Advisory Committee has been received.

Per Capita Consumption of Sugar and Gur

2374. Shri Jadhav: Will the Minister of Food and Agriculture be pleased to state:

(a) what is the *per capita* consumption of Sugar and Gur in India (separate data of each variety);

(b) what was the total production of Sugar and Gur in the year 1956-57; and

(c) whether Gur and Sugar is sufficient for the needs of our country?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 11.3 lbs. of sugar and 18.5 lbs. of gur.

(b) 20.29 lakh tons of sugar and about 32.57 lakh tons of gur.

(c) Yes.

Manufacture of Railway Signalling Equipment

2375. Shri Rameshwar Tantia: Will the Minister of Railways be pleased to state:

(a) what steps have been taken to manufacture railways signalling equipment in the country; and

(b) what signal devices or their components are at present being imported?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) and (b). A statement is laid on the Table of the Lok Sabha. [See Appendix VII, annexure No. 69.]

Railway Land

2376. { Sardar A. S. Saigal:
Shri H. N. Mukerjee:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Government of West Bengal has asked for a plot of land within the Railway settlement of Khargapur on the S.E. Railway for establishing an outdoor dispensary there;

(b) if so, whether any plot has been transferred to the State Government; and

(c) if not, why not?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) to (c). Yes, Sir. Relinquishment plans and schedules for transfer of a plot of Railway land to the West Bengal Government for the establishment of a hospitals have been prepared and are under scrutiny of the Railway Administration.

Mohri Station Accident

2377. Sardar Iqbal Singh: Will the Minister of Railways be pleased to state the amount of compensation, if any, paid so far to the victims of Mohri Railway Station accident?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): Two claims both for injury and loss of property have been decreed so far by the Claims Commissioner; one for